

**GOVERNMENT OF INDIA
MINISTRY OF HOUSING AND URBAN AFFAIRS**

LOK SABHA

UNSTARRED QUESTION NO. 1716

TO BE ANSWERED ON AUGUST 01, 2024

BENEFICIARIES UNDER PMAY-U

NO.1716. SHRI ASADUDDIN OWAISI:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the total number of houses sanctioned and completed so far under Pradhan Mantri Awas Yojana - Urban (PMAY-U) from the date of its commencement, State/UT-wise;**
- (b) whether the Government maintains the data of PMAY-U beneficiaries belonging to the social and religious groups and if so, the details thereof; and**
- (c) the percentage of the total number of beneficiaries for whom houses have been sanctioned and completed so far particularly the percentage of beneficiaries of Muslim community since the commencement of PMAY-U, State/UT and year-wise?**

ANSWER

**THE MINISTER OF STATE IN THE
MINISTRY OF HOUSING AND URBAN AFFAIRS
(SHRI TOKHAN SAHU)**

(a) to (c) 'Land' and 'Colonization' are State subjects. Therefore, schemes related to housing for their citizens are implemented by States/Union Territories (UTs). However, Ministry of Housing and Urban Affairs supplements the efforts of States/UTs by providing Central assistance under Pradhan Mantri Awas Yojana- Urban (PMAY-U) since 25.06.2015 to provide pucca houses with basic civic amenities to all eligible urban beneficiaries across the country. The scheme is implemented through four verticals i.e., Beneficiary-led Construction (BLC), Affordable Housing in Partnership (AHP), "In-Situ" Slum Redevelopment (ISSR) and Credit Linked Subsidy Scheme (CLSS).

Based on the demand under different verticals, States/UTs prepare project proposals in BLC/AHP/ISSR verticals in phased manner in consonance with the scheme guidelines of PMAY-U. Such proposals with due approval of the State Level Sanctioning & Monitoring Committee (SLSMC), are submitted to this Ministry for consideration of Central Sanctioning & Monitoring Committee (CSMC). Funds are released in the CLSS vertical through Central Nodal Agencies (CNAs) and Primary Lending Institutions (PLIs). The total number of houses sanctioned, grounded for construction and completed/delivered so far since inception under PMAY-U is at Annexure -I.

As per the information provided by States/UTs details of beneficiaries under PMAY-U belonging to various social and religious groups are enclosed at Annexure-II and Annexure III, respectively.

Annexure I referred in reply to Lok Sabha Unstarred Q.No.1716 for 01-08-2024

State/UT wise details of houses sanctioned, grounded and completed under PMAY-U

Sl. No.	Name of the State/ UT	Physical Progress (Nos)		
		Houses Sanctioned	Houses Grounded for Construction	Houses Completed
1	Andhra Pradesh	21,37,028	19,90,937	9,73,837
2	Bihar	3,14,477	3,05,811	1,47,979
3	Chhattisgarh	3,02,663	2,89,128	2,38,894
4	Goa	3,146	3,146	3,145
5	Gujarat	10,05,204	9,83,778	9,18,185
6	Haryana	1,15,034	93,153	68,114
7	Himachal Pradesh	12,758	12,668	10,705
8	Jharkhand	2,29,156	2,13,534	1,42,810
9	Karnataka	6,38,121	5,73,160	3,69,449
10	Kerala	1,67,322	1,47,721	1,23,453
11	Madhya Pradesh	9,61,147	9,49,265	8,01,068
12	Maharashtra	13,64,923	11,16,949	8,55,339
13	Odisha	2,03,380	1,80,647	1,47,148
14	Punjab	1,32,235	1,16,264	83,894
15	Rajasthan	3,19,863	2,64,357	1,91,971
16	Tamil Nadu	6,80,347	6,63,430	5,70,294
17	Telangana	2,50,084	2,44,219	2,24,659
18	Uttar Pradesh	17,76,823	17,33,051	15,47,101
19	Uttarakhand	64,391	60,160	34,504
20	West Bengal	6,68,953	6,12,998	4,00,257
Sub- total (States) :-		113,47,055	105,54,376	78,52,806
21	Arunachal Pradesh	8,499	8,070	7,753
22	Assam	1,76,643	1,60,473	1,02,712
23	Manipur	56,037	48,657	14,699
24	Meghalaya	4,758	3,793	1,632
25	Mizoram	39,605	39,215	11,069
26	Nagaland	31,860	31,841	22,850
27	Sikkim	316	316	202
28	Tripura	92,854	84,751	74,049
Sub- total (N.E. States) :-		4,10,572	3,77,116	2,34,966
29	A&N Island	376	376	47
30	Chandigarh	1,256	1,256	1,256
31	DNH & DD	9,947	9,947	9,230
32	Delhi	29,976	29,976	29,976
33	J&K	47,040	42,894	24,244
34	Ladakh	1,307	1,014	843
35	Lakshadweep	-	-	-
36	Puducherry	15,995	15,271	9,994
Sub- total (UT) :-		1,05,897	1,00,734	75,590
Grand Total :-		118.64 Lakh	114.33 Lakh*	85.04 Lakh*

* Includes grounded (4.01 lakh) and completed (3.41 lakh) houses of JnNURM during mission period.

Annexure II referred in reply to Lok Sabha Unstarred Q.No.1716 for 01-08-2024

State/UT wise details of beneficiaries belonging to various social groups under PMAY-U

Sr. No.		Name of the State/UT	SC	ST	OBC	Minority
1	States	Andhra Pradesh	3,42,778	68,289	10,92,531	2,01,729
2		Bihar	54,678	4,812	1,67,815	51,117
3		Chhattisgarh	44,738	32,384	1,54,565	15,249
4		Goa	39	20	161	443
5		Gujarat	49,486	41,235	1,62,153	47,120
6		Haryana	26,476	159	21,272	4,945
7		Himachal Pradesh	4,225	329	2,702	703
8		Jharkhand	33,716	22,447	1,04,537	36,399
9		Karnataka	1,16,896	29,530	99,448	75,069
10		Kerala	18,965	1,343	1,00,007	57,027
11		Madhya Pradesh	1,69,422	79,833	4,38,120	1,04,747
12		Maharashtra	54,135	22,459	1,59,023	1,19,744
13		Odisha	46,820	25,196	51,862	12,408
14		Punjab	50,373	2,128	14,675	43,483
15		Rajasthan	44,027	13,654	81,828	21,474
16		Tamil Nadu	1,94,546	8,994	3,27,898	62,584
17		Telangana	17,500	5,389	73,831	30,773
18		Uttar Pradesh	3,51,359	24,805	10,30,499	4,03,242
19		Uttarakhand	8,577	739	14,779	10,333
20		West Bengal	1,22,111	10,930	67,255	1,30,745
Sub-total (States)			17,50,867	3,94,675	41,64,961	14,29,334
21	North East States	Arunachal Pradesh	2	6,877	6	5,448
22		Assam	26,662	22,190	39,633	46,703
23		Manipur	4,226	920	11,608	8,379
24		Meghalaya	10	4,611	11	4,536
25		Mizoram	94	37,994	2	37,914
26		Nagaland	19	30,483	16	30,523
27		Sikkim	5	23	18	35
28		Tripura	24,670	1,224	24,897	6,039
Sub-total (North East States)			55,688	1,04,322	76,191	1,39,577
29	Union Territories	A&N Island (UT)	1		6	6
30		Chandigarh (UT)	16	1	35	126
31		Delhi (UT)	531	128	1,114	1,196
32		Jammu & Kashmir	7,947	1,187	1,090	31,053
33		Ladakh (UT)	1	937		938
34		Lakshadweep (UT)	-	-	-	-
35		Puducherry (UT)	3,974	79	10,339	1,057
36		UT of DNH & DD	155	1,175	698	471
Sub-total (Union Territories)			12,625	3,507	13,282	34,847
Grand Total:-			18,19,180 (17%)	5,02,504 (5%)	42,54,434 (40%)	16,03,758 (15.25%)

Annexure III referred in reply to Lok Sabha Unstarred Q.No.1716 for 01-08-2024

Details of beneficiaries belonging to Minority Communities along with respective percentage under PMAY-U as on 26.07.2024

Minority Community	Houses Sanctioned	Percentage
Muslims	13,49,305	12.83%
Christian	1,73,357	1.65%
Sikh	49,785	0.47%
Buddhism	19,727	0.19%
Jainism	10,457	0.10%
Zoroastrianism	1,127	0.01%
Total	16,03,758	15.25%